

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No.1255/2016

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PREM PAL

Respondent(s)

Date : 05-12-2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Ashutosh Kumar Sharma, Ad.
 Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Both the respondents have served, but no one has entered appearance on their behalf.

Learned counsel for the appellant is directed to file additional documents within four weeks. Thereafter, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar

RR